GOVERNMENT OF INDIA WATER RESOURCES LOK SABHA

UNSTARRED QUESTION NO:3881 ANSWERED ON:25.08.2011 ALLOCATION OF INDUS WATER TO GUJARAT Premajibhai Dr. Solanki Kiritbhai

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Union Government has received any representation from the Government of Gujarat, regarding allocation of Indus water to Gujarat; and

(b) if so, the details thereof and the reaction of the Union Government thereto?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES & MINORITY AFFAIRS (SHRI VINCENT H. PALA)

(a) Yes, Sir.

(b) In his letter dated 07.02.08 addressed to the Hon'ble Union Minister of Water Resources, Hon'ble Minister of Water Supply, Water Resources, Urban Development and Urban Housing, Government of Gujarat had referred to earlier letters dated 23.03.04 and 01.08.05 from the State Government requesting for appropriate action by Central Government for allocation of Indus water (i.e. Ravi-Beas-Sutlej water) to Kutch region of Gujarat. The then Hon'ble Union Minister of Water Resources in his reply dated 18.03.08 indicated the prevalent water issues amongst the present beneficiary States of Eastern Rivers, some of which are before the Hon'ble Supreme Court including a Presidential Reference on the Punjab Termination of Agreement Act, 2004 enacted by Punjab Vidhan Sabha. It was further stated that under the circumstances, till the existing issues get resolved and the present beneficiary States are in a position to spare some water, it might not be appropriate to open any issue for reallocation of water.

Any new suggestion for reallocation of these waters is dependent on the decision of Apex Court and the present beneficiary States agreeing to spare some water.